4	3	2	1	
5500	16154	39551	U.P. (West)	19.
5000	12462	38337	West Bengal	20.
0	421	468	Calcutta	21.
0	191	191	Delhi	22.
45000	303582	607491	al	Tot

Agricultural Projects

483. SHRI T. GOVINDAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Kerala has sent any proposal seeking Central assistance for undertaking various agricultural projects in Kerala;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) The following agricultural project proposals have been received from the Government of Kerala:

	Name of the Project P	Size of the Project Proposal (Rs. Crores)
1.	Project for Boosting up Rice Production in Kerala through Intensive Approach as part of Doubling of Food Production.	383.28
2.	Programme for Agro-Based Vocational Training for Women.	17.62
З.	Project for Coconut Farming in Kerala.	2303.42
4.	Project for Increasing Vegetable Product to Attain Self-Sufficiency in Kerala.	lion 28.63
5.	Project for Replanting and Productivity Improvement on Cashew in Kerala.	107.10
6.	Cold Chain Scheme for Strengthening Procurement and Distribution Net Work f Fruits and Vegetables.	13.58 or
7.	Project proposal for Post Harvest Handli and Marketing under Commercial Florid	
	Total	2863.52

(c) There is no separate approved budget allocation available for funding specific high cost projects of individual States. However, several central sector/centrally sponsored schemes for development of various crops, post harvest management are implemented in potential States including Kerala and the eligible components of the above proposals are funded under these schemes.

Crop Insurance Scheme

484. SHRI P. SANKARAN: Will the PRIME MINISTER be pleased to state:

 (a) the details of the crops proposed to be covered under the modified Crop Insurance Scheme;

(b) whether the Government propose to incorporate cash crops widely cultivated in Kerala and also coconut and Arecnut under the modified Crop Insurance Scheme;

(c) if so, the details thereof alongwith the criteria for obtaining loans, insurance cover etc. including the requirement of land under this scheme;

(d) whether the said organisation is likely to have representatives from the farming sector especially small time farmers; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (c) It is proposed to introduce a Modified Comprehensive Crop Insurance Scheme (MCCIS) covering cash crops subject to the availability of the past yield data in addition to the crops covered at present in the existing Comprehensive Crop Insurance Scheme (CCIS). It is also proposed to raise the limit of the sum insured and charge actuarial premium rates in respect of some farmers and crops. The details of the scheme are yet to be finalized.

(d) and (e) The possibility will also be explored of setting up a separate agency under the aegis of General Insurance Corporation of India (GIC) for the implementation of the new scheme.

Sankosh Water Canal

485. SHRI AMAR ROY PRADHAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to construct a canal from Sankosh river and linked it with the river Ganges in West Bengal for regular augmentation and better flow of water in Calcutta Port particularly in lien months;

(b) if so, the details thereof;

(c) the estimated cost of the project and funds allocated by the Union Government so far till date;

(d) whether environmental clearance is essential for the clearance of the project and the project is facing environmental problem; and

(e) if so, the remedial measures being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) Detailed Project Report prepared for a multipurpose project across Sankosh river in Bhutan near the Indo-Bhutan border envisages construction of a 265 metre high dam and a 63 metre high lift